

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 24 OF 2016 &
IA NO. 65 OF 2016**

Dated: 4th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

TANFAC Industries Ltd.Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Senthil Jagadeesan
Ms. Suchitra Kumbhat**

ORDER

We are informed that the issue involved in this appeal is also involved in two other appeals being DFR No. DFR No. 2272 of 2015 and Appeal No. 278 of 2015, which have already been admitted by the other Bench of this Tribunal.

Therefore, Admit. Issue notice to the respondents returnable on 12.02.2016. Dasti in addition is permitted.

List the matter on **12.02.2016** before Court – II. Tag to Appeal No. 278 of 2015 and DFR No. 2272 of 2015.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk